

**COURT-II**  
**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(APPELLATE JURISDICTION)

**Appeal No. 146 of 2014**

**Dated :** **5<sup>th</sup> November, 2014**

**Present:** **Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Byrnihat Industries Association** ... **Appellant(s)**  
**Versus**  
**Meghalaya State Electricity Regulatory**  
**Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Meghana Aggarwal

**ORDER**

Pleadings are complete.

Post the matter for hearing on **20<sup>th</sup> November, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

vt/vg